

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**  
Dated Guwahati the 7<sup>th</sup> April, 2015

**In the interest of administration, the High Court has been pleased to make the following Inter District Transfer in respect of the employees in the establishment of the Chief Judicial Magistrates of Assam subordinate to the High Court, with immediate effect.**

No.HC.VII-158/2011/ 2022 /A. Smti Rumi Bhattacharyya, UDA, Office of the Chief Judicial Magistrate, Darrang, Mangaldoi, is transferred against the post of UDA, in the Office of the Chief Judicial Magistrate, Kamrup, Amingaon, created and sanctioned by the Govt. of Assam, vide letter No.JDJ.317/2011/42 dated 13.01.2014.

No.HC.VII-158/2011/ 2023 /A. Smti Jnyandeepa Hazarika, LDA, Office of the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, is transferred as LDA, Office of the Chief Judicial Magistrate, Darrang, Mangaldoi, vice Smti Pallabi Kakati already transferred.

No.HC.VII-158/2011/ 2024 /A. Shri Rahul Jyoti Das, LDA, Office of the Chief Judicial Magistrate, Udalguri, is transferred against the vacant post of LDA, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati.

***(N.B. The seniority of the above employees will be decided by the Chief Judicial Magistrates concerned on the basis of their initial date of joining in the service. Further, the above employee will not be entitled to claim TA and DA as the transfer is made on their request.)***

By Order,  
Sd/- M.A. Ali  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-158/2011/ 2025 - 2041 /A.

Dated 07.04.2015

Copy to:-


1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Kamrup (M), Guwahati/Darrang, Mangaldoi/ Udalguri/ Lakhimpur, North Lakhimpur/ Kamrup, Amingaon

*Contd.....*

[2]

4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
5. The Chief Judicial Magistrate, Darrang, Mangaldoi. He is requested to release Smti Rumi Bhattacharyya in order to enable her to join at her new place of posting immediately
6. The Chief Judicial Magistrate, Lakhimpur, North Lakhimpur. He is requested to release Smti Jnyandeeпа Hazarika, in order to enable her to join at her new place of posting immediately
7. The Chief Judicial Magistrate, Udalguri. She is requested to release Shri Rahul Jyoti Das, in order to enable him to join at his new place of posting immediately
8. The Chief Judicial Magistrate, Kamrup (M), Guwahati/ Kamrup, Amingaon
9. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
10. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
11. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
12. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
13. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
14. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
15. Smti Rumi Bhattacharyya, UDA, Office of the Chief Judicial Magistrate, Darrang, Mangaldoi
16. Smti Jnyandeeпа Hazarika, LDA, Office of the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
17. Shri Rahul Jyoti Das, LDA, Office of the Chief Judicial Magistrate, Udalguri

  
**REGISTRAR (VIGILANCE)**

  
7/4/2015